

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5409
ANSWERED ON:13.12.2010
REPRESENTATION FOR SUPPLY OF POTABLE WATER
Singh Rajkumari Ratna;Singh Shri Ijyaraj

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the representations regarding supply of potable water received by the Union Government from the Public Representatives are sent to the State Governments;
- (b) if so, whether the said representations or complaints are merely sent to the State Governments and no report is sought from the State Governments in this regard;
- (c) if so, the reaction of the Government thereto; and
- (d) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a)to(d): Water is a State subject. Powers to plan, approve, implement and monitor rural water supply schemes are vested with the States. Thus, States are responsible for taking action on the representations related to water supply received from public representatives. Accordingly, representations, if any, received from public representatives are sent to the States with a direction for appropriate action; and submitting a report. The public representatives are also replied to of the action taken at appropriate level.